

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

RAJYA SABHA

QUESTION NO 06.12.2010

ANSWERED ON

MECHANISM FOR PROPER UTILIZATION OF SCHOLARSHIPS

2883

Shri Sabir Ali

Will the Minister of COALMINORITY AFFAIRS be pleased to state :-

(a) whether there exists any mechanism to keep a watch on proper utilization of scholarships released under various schemes for the benefit of students of minority communities; and

(b) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS

(SALMAN KHURSHID)

(a) Yes, Sir.

(b) There is an inbuilt mechanism to ensure proper utilization of funds in the guidelines, whereby funds in a year are released by the Central Government only after receipt of Utilization Certificates from the State Governments/Union Territories in respect of the funds released in the previous year. In addition, review meetings with the officials of State Governments/Union Territory Administrations are held periodically by the Ministry of Minority Affairs to monitor the performance of the scholarship schemes. The States/Union Territory Administrations have also been advised to put the details of beneficiaries of scholarship schemes on their website. Many States have these lists on their website to which hyperlinks on this Ministry's website www.minorityaffairs.gov.in have been provided. Further, the implementation of the schemes is also being monitored through National Level Monitors (NLMs). The guidelines also provide for periodic evaluation of the schemes.